

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/CA/20(CHE)/2024

NAME OF THE PETITIONER : Selvaraj Balaswamy

NAME OF THE RESPONDENT(S) : The ROC, Chennai

UNDER SECTION : Sec 272(1) of CA 2013 r/w Sec 273(1)
of CA 2013

ORDER

Ld. Counsel Ms.Akhila for the Applicant. Ld. Counsel Ms.Nandini Agarwal for the ROC/RD.

AOS filed on 02.04.2024.

Counsel for ROC sought additional time.

2 weeks time allowed.

Rejoinder, if any, be filed within a week thereafter.

List the matter for hearing on **03.07.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk